

DIVISION BENCH

O-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA/1340(KB)2020

In

C.P. (IB)/1340(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd July, 2021, 10:30 A.M

Name of the Company	JINDAL STEEL & POWER LIMITED Vs. BHARAT NRE COKE LIMITED		
Under Section	Sec 60(5)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|-------------------------------------|------------------|
| 1. | Dr. Manish Singhvi, Senior Advocate |] For applicant |
| 2. | Mr. Apurv S., Advocate |] |
| 3. | Mr. Arindam Paul, Advocate |] |
| 1. | Mr. Kuldip Mallik, Advocate |] For Liquidator |
| 2. | Mr. Shashi Agarwal, Liquidator |] Self |

ORDER

1. Ld. Counsel for the Liquidator present. The Liquidator present in person.
2. List this matter along with IA No. 736(KB)2020 on 08/07/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.

